

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1639
ANSWERED ON:08.03.2010
STREAMLINING OF MGNREGS
Singh Smt. Meena

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has any plan to streamline the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) more so that a huge number of people including youth can avail its benefits;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be done?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (c): To further streamline MGNREGA so that a huge number of people, including youth can avail its benefits, the following steps have been taken:

- (i) The benefits of works on individual lands as given in para 1 (iv) of Schedule I of MGNREG Act have been extended to small and marginal farmers vide Notification dated 22-07-2009.
- (ii) Construction of Bharat Nirman Rajiv Gandhi Sewa Kendra as Village Knowledge Resource Centre and Gram Panchayat Bhawan at Gram Panchayat level has been included as a permissible activity in para 1 of Schedule I of the Act vide Notification dated 11-11-2009.
- (iii) Joint Convergence Guidelines have been issued for convergence of rural development programmes of Ministries of Agriculture, Environment & Forests, Water Resources, Department of Land Resources, SGSY and PMGSY schemes of Department of Rural Development with NREGA. 115 pilot districts in 23 States have been identified to give effect to the Joint Convergence Guidelines.